

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 411**  
**IB/115/ND/2024**

**IN THE MATTER OF:**

Suman Pandey Liquidator of SAV Finance and ... Applicant  
Investment Company Pvt. Ltd.

**Under Section 59 (IBC)**

**Order delivered on 07.06.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Liquidator : Adv. Iswar Mohapatra & Adv. Markandey  
Kumar Singh  
For the ROC : Adv. Shankari Mishra  
For the Respondent : Adv. Simran Jha appearing on behalf of  
Mr. Aseem Chawla, Sr. Standing Counsel for  
the Income Tax Department (Respondents)

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the Applicant, Ld. Counsel for ROC as well as Ld. Counsel for Income Tax Department are present through VC. Ld. Counsel for the ROC has submitted that they already filed the report and the same is on board. Ld. Counsel for the Income Tax Department seeks time to file report. Ten days time is granted to file their report. List the matter on **10.07.2024**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**